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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 187/2024

DR SNEHASHISH BHATTACHARYA & ANR. .....Appellants

Through: Mr. Abhik Chimni, Mr. Gurupal Singh,

Ms. Pranjal Abral, Mr. Rishabh Gupta and Mr. Ayan Dasgupta Samarendra,

Advocates.

versus

SOUTH ASIAN UNIVERSITY

....Respondent

Through: Mr. Anuj Tyagi and Ms. Shreelekha

Vyas, Advocates.

**CORAM:** 

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

<u>ORDER</u>

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02.09.2025

## **CM APPL. 55024/2025 (Early Hearing)**

- 1. List this appeal and other connected matters (LPA 9/2025, LPA 223/2025, W.P.(C) 3553/2024 & W.P.(C) 10605/2024) for hearing on 16.09.2025.
- 2. Learned counsel for the appellant undertakes to apprise the learned counsel appearing for all other parties of this order.
- 3. The application stands allowed.

## LPA 187/2024

4. The next date of hearing i.e. 16.10.2025 stands cancelled.

## DEVENDRA KUMAR UPADHYAYA, CJ

TUSHAR RAO GEDELA, J

SEPTEMBER 2, 2025/yrj